Sciences and Technology, Trivandrum, Kerala for the year 1987-88, and Audit Report thereon.

(c) Statement by Government accepting the above Report. [Placed *in* Library. See No. LT-8084/89 for (a) to (OI.

(ii)' (a) Annual Report and Accounts of the Indian Association for the Cultivation of Science, Calcutta, for the year 1987-88, together with the Auditors' Report on the Accounts.

(bj Statement by Government accepting the above Report. fPlaced in Library. See No. LT-8089/ 89, for (a) and (b)].

MESSAGE FROM THE LOK SABHA

Appropriation (No. 4) Bill, 1989

SECRETARY-GENERAL: Madam. I **beg** to report to the Hous_e the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed tp enclose the Appropriation (No. 4) Bill, 1989, as passed by Lok Sabha at its sitting held on. the 31st July, 1989.

The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

Madam, I lay a copy of the Bill on the Table of the House.

THE DEPUTY . CHAIRMAN; We now take up Special Mentions. Shri Kahnu Charan Lenka.

SHRI LAL K. ADVANI (Madhya Pradesh); Madam Deputy Chairman, before the Special Mentions are taken up, I would like to make a submission.

THE DEPUTY CHAIRMAN: Mr. Lenka, please wait. Let me hear Mr. Advani.

RE. QUESTION HOUR

SHRI LAL K. ADVANI (Madhya Pradesh): Madam, before the Special Mentions are taken up, I would like to refer to what happened this morning. This morning's episode is unprecedented in the annals of the Rajya Sabha. We would not have protested otherwise. I hold that it is the responsibility of the Chair *to* see that the Government does not indulge in any dilatory tactics to prevent the House **from posing...(Interruptions.)**

THE DEPUTY CHAIRMAN: Please sit down. I will give my ruling. Let **me hear him first. (Interruptions)**

SHRI Md^* K. ADVANI: Madam, here was an important question in which the name of Mr. Vajpayee and mine were bracketed. Both of us were to pose supplementaries. There was half-an-hour remaining. My colleague put a brief question though the main question was a longish one. But the reply given by the hon. Minister was deliberately intendned to prevent the House from raising supplementaries. .. (Interruptions)

THE DEPUTY CHAIRMAN: Let me hear him first, (Interruptions)

SHRL LAL K. ADVANI: Let me complete. Madam. (Interruptions)

THE DEPUTY CHAIRMAN: Do not interrupt Mr. Advani. Please *sit* down. This is not the way to behave. I can handle the situation. Don't worry. He is asking me a question and I can answer it. Please keep quiet.

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SHR1 LAL K. ADVANI: Madam, what I am pointing out is. (Interruptions)

SHRI JAGESH DESAI (Maharash tra): Madam, on a point of. order. (Interruptions) ; '] THE DEPUTY CHAIRMAN: Mr. Jagesh Desai, let Mr. Advani complete first. (Interruptions)

SHRI JAGESH DESAI: You have already announced 'Special Mentions'.

THE DEPUTY CHAIRMAN: It is entirely up to the Chair to identify anybody. Do not teach me the rules... (Interruption*)

SHRI GURUDAS DAS GUPTA: (West Bengal): Madam, they do not have confidence in the Chair, *(Interruptions)*

SHRI JAGESH DESAI: Madam, please allow me, *(Interruptions)* What 1 pointed out was that you had already **announced 'Special Mentions' (Inter, ruptions)**

THE DEPUTY CHAIRMAN: I have allowed Mr. Advani to speak. I will allow you also to speak. But let him complete first. (Interruptions)

SHRI DIPEN GHOSH (West Bengal): Madam, I have got a point...

श्री सांस इ.ज. प्राडवाणी : उपसमा-पा जी, संदो । अनुभव में यह जो कन्द है डाइले : रो टैक्टिन, यह प्रपोजीशन पर भा एप्लाई होता है, गवर्नमेंट पर भी एप्लाई होता है और अब भी कभी पक्ष या बिक्षा आनश्रकार के डाइलेटरी टैक्टिस को अपनाए इन दुष्टि ल कि चर्चा पूरी न हो परे या प्रश्न पूरे न पूछे जा सकें ... (व्यवधान)

THE DEPUTY CHAIRMAN: No point. Let me deal with Mr. Advani **first.** *(Interruptions)*

SHRI SURESH KALMADI (Maharashtra): Madam, the hon. Minister was only giving a detailed reply. *(Interruptions)*

उपसमापति: ग्राप चुर रहिए। अपसे नहीं पूछा है, चेथर थे पूछा है, चेथर जवाब दे देगी। I am going to give my ruling. Why don't you have patience? Let him finish. (Interruptions) Mr. Advani, I would request you to be very brief because we have other Business. .

श्वीलाल कुष्ण ग्राडवाणीः यह गुझे इन्टरप्ट नहीं करते ता मैं झव तक बोल चुका होता ।

उपतभापति जी, आज प्रांधे घंटे के बाद भी नम्बर दो िंसका सवाल था, मेरा, उसको पूरक प्रश्न पूछने का भी अवतर न मिले आं तक वभी राज्य सभा के इतिहा में ऐसा नही हुआ होगा और अगर होता है दो अञ्चक्ष जो है वह इंटरवीन करके डाइलेटरी टैक्टिवा को रोकता है। आ का डाइलेटरी टैक्टिवा को रोकता है जिन देन करूंग कि अञ्चक्ष जो इस पर विचार करें कि विपक्ष को प्रो टेस्ट क्यों करना पड़ा। धगर पूरक सवाल होते तो जवाब उनके दिए जा सकती थे।

रक्षा मंत्री (क्षी कें सीं पन्त): झाडवाणी जो इन बात के साक्षी हैं कि जब ग्रटल जी ने संवाल किया तो मैंने समय बचाने के लिए मुखानर सा जवाब दिया, बहुत छेटा ज्वाब दिया । बल्कि मैंने यह कहा कि इनको पढ़ें ताकि दोहराना न पड़े ग्रौर मैंने समय बचाने की पूरी कोशिश की । झाण्ने कहा कि इतना छोटा जवाब दिया, इतना खंबा सवाल मैंने पूछ है । श्रव ग्रेगर में गलत कह रहा हू ता भ्रटल जी मुझे टोक देंगे । मैं घह समझा उनकी बान न कि वे लंबा जवाब चाहते हैं... (भ्यवधान)

SHRI PARVATHANENI UPENDRA (Andhra Pradesh): You have to give correct answer.

SHRI DIPEN GHOSH (West Bengal): You cannot take advantage of any...

THE DEPUTY CHAIRMAN: You should know manners, Mr. Dipen Ghosh. He is on his legs. He is replying to Mr. Advani. (*Interruptions*).. This is the way you are hearing him. SHRI K. C. PANT: This is what happened in the . House. Since he wanted a detailed reply and he is within his rights to ask for a detailed reply, my colleague gave a detailed reply. There have been many occasions, Mr. Advani...

THE DEPUTY CHAIRMAN: Just a minute. I ana a Member of this House for the last 9 years and I have seen that one question has taken one hour. So, this is nothing new. (*Interrupt tions*). What happened in the Question Hour is not my concern. You can . discuss it with the Chairman. So, the matter is over. (*Interruptions*).

SHRI M. S. GURUPADASWAMY (Karnataka) • Madam, may I seek your permission, not on this?

THE DEPUTY CHAIRMAN: Everyday people ask for permission. I have called for special mention. Let him finish the special mention. I have already identified.

SHRI M. S- GURUPADASWAMY: This is very important. Shri Mayauas has given an interview in the *Indian Express*, This is dated 30th July.

THE DEPUTY CHAIRMAN: You seek the permission of the Chairman and discuss it with) him. (Interruptions) No, no, nothing. (Interruptions)

SHRI M. S. GURUPADASWAMY: This is a very serious matter. They have not made any statement. *(Inter ruptions)*.

THE DEPUTY CHAIRMAN: I re quest, the Members to please sit down. We are not discusing Mayadas in this House. There is some procedure for raising any issue. You write to the Chairman. If he gives permission, we can discuss it.

SHRI LAL K. ADVANI: Let the report be placed in the House. *(Inter, ruptions)*.

'THE DEPUTY CHAIRMAN: The matter is closed now. I am not giving permision. I have identified Mr, Lenka for special mention. SHRI *DIPEN* GHOSH: Here Is > report which says Mr. Chidambaram's report is connected with the foreign agents of Bofors.

SHRI M.S. GURUPADASWAMY: The agreement between the Govem-ment of India and Bofors has become untenable.

THE DEPUTY CHAIRMAN: flrow let Mr. Lenka make his special mention. Before that the Home Minister wants to introduce a Bill.

CRIMINAL LAW AMENDMENT (AMENDING) BILL, 1989

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): Madam, I beg to move for leave to introduce a Bill to amend the Criminal Law Amendment Act, 1961.

The question was put and the motion was adopted.

SHRI BUTA SINGH: Madam, I introduce the BilL

SPECIAL MENTIONS

Need for Flood Protection Measures in Orissa

SHRI KAHNU CHARAN LENKA (Orissa): Madam, I want to mention -a very serious situation existing in this country. Some States in India are every year being affected by floods. I do not find any seriousness* on the part of the Government to tackle this situation. Every year, the country is losing heavily by these floods.

4 Madam, Orissa is one of the chro'ni-*l* cally affected" States in India. There [are so many major rivers flowing * through this State. There is Mahanadi I with 880 kilometre length, Brahmahi I With 700 kilometre length, Baitarani

with 385 kilometre length, Rushi-kulya with 200 kilometre length, Bu-dhabalang with 164 kilometre length and Salandi with 160 kilometer length. These major rivers cause havoc